

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 542 of 2020**

**IN THE MATTER OF:**

**M/s Kuntal Construction Pvt. Ltd.**

**...Appellant**

**Versus**

**M/s Bharat Hotels Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. BP Singh Dhakray and  
Mr. Shakti Singh Dhakray, Advocates.**

**For Respondent: Ms. Purnima Maheswari, Advocate.**

**ORDER**  
**(Virtual Mode)**

**25.08.2020**

Heard both the sides in Full. **Judgment is Reserved.**

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Mr. Balvinder Singh]**  
**Member (Technical)**